HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N- 4405/2-1/2022
Dated : 19/10/2022

- N O T I C E -

The following is the position of Honourable Vacation Judges during the ensuing Diwali Vacation 2022.

From 22/10/2022 To 30/10/2022

THE HONOURABLE JUSTICE URMILA JOSHI-PHALKE

THE HONOURABLE SHRI JUSTICE M. W. CHANDWANI

From 31/10/2022 To 08/11/2022

THE HONOURABLE SMT. JUSTICE M. S. JAWALKAR

THE HONOURABLE SHRI JUSTICE ABHAY AHUJA

THE HONOURABLE MRS. JUSTICE VRUSHALI V. JOSHI

The cases for Urgent orders (Fresh Filing) will be taken up on the following dates and time by Their Ladyships/Lordships. All the matters listed will be heard physically.

1st Part

Sr. No.	Name of the Hon'ble Vacation Judge	Court Hall	Date	Time
1	**JUSTICE URMILA JOSHI-PHALKE AND SHRI JUSTICE M. W. CHANDWANI**	**Chamber 'A' (D. B.)**	**25/10/2022 & 28/10/2022**	**11.00 a.m. to 12.30 p.m.**
2	**JUSTICE URMILA JOSHI-PHALKE**	**Chamber 'A' (S. B.) - (CIVIL)**	**25/10/2022 & 28/10/2022**	**12.45 p.m. to 02.00 p.m.**
3	**SHRI JUSTICE M. W. CHANDWANI**	**Chamber 'F' (S. B.)-(CRIMINAL)**	**25/10/2022 & 28/10/2022**	**12.45 p.m. to 02.00 p.m.**

2nd Part

Sr. No.	Name of the Hon'ble Vacation Judge	Court Hall	Date	Time
1	**SMT. JUSTICE M. S. JAWALKAR AND MRS. JUSTICE VRUSHALI V. JOSHI**	**Chamber 'A' (D. B.)**	**01/11/2022 & 04/11/2022**	**11.00 a.m. to 12.30 p.m.**
2	**SHRI JUSTICE ABHAY AHUJA**	**Court Hall 'G' (S. B.) - (CIVIL)**	**01/11/2022 & 04/11/2022**	**11.00 a.m. to 02.00 p.m.**
3	**MRS. JUSTICE VRUSHALI V. JOSHI**	**Chamber 'F' (S.B.)-(CRIMINAL)**	**01/11/2022 & 04/11/2022**	**12.45 p.m. to 02.00 p.m.**

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Presentation of all matters would be direct through the Court Sheristedar. In all applications for Bail 48 hours notice (in case out of Nagpur) and 24 hours notice (in case from Nagpur) should be given to the Government Pleader. In respect of Civil Matters in which Government is party, advance copy be supplied to Government Pleader office.

The following Court Sheristedars are appointed as Vacation Court Sheristedars for the period indicated against their name :-

Sr.	Name of Sheristedars	Period
01	Shri B. G. Kukdey, C. S. to Hon'ble Justice Urmila Joshi-Phalke. Address: 30, Gandhinagar, Nagpur. Mobile No. 9422811610.	From 22/10/2022 to 30/10/2022
02	Shri R. B. Asalkar, C. S. to Hon'ble Shri Justice M. W. Chandwani. Address: Plot No. 133, Vijay Nagar, Wanadongri, Hingna Raod, Nagpur-16. Mobile No. 9096853499.	
03	Shri M. N. Shende, C. S. to Hon'ble Smt. Justice M. S. Jawalkar. Address: Qtr. No. c-22/1, Ravinagar Govt. Quarter, Ravinagar, Nagpur. Mobile No. 7767043639.	From 31/10/2022 to 08/11/2022
04	Shri P. D. Sakhare, C. S. to Hon'ble Shri Justice Abhay Ahuja. Address : Plot No. 8, Geeta Society, Near Shiv Mandir, Behind Anant Nagar, Mahesh Nagar, Nagpur. Mobile No. 9881225225.	
05	Shri N. M. Daf, C. S. to Hon'ble Mrs. Justice Vrushali V. Joshi. Address: Plot No. 140, Telephone Exchange Chowk, Near Dalvi Hospital, Nagpur-08. Mobile No. 7875331140.	

Their addresses are quoted above for the general information of litigants and the lawyers moving the matters before the Honourable Vacation Judges. **Nobody should contact Their Ladyships/Lordships directly, either personally or on Phone and the appointments with Their Ladyships/Lordships to attend Court business should be fixed only through the Vacation Court Sheristedars.**

Sd/-
Registrar
(Judicial)

October, 2022.

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Endt. No. N- 4405/2-1/2022. Dated: 19/10/2022.

Copy forwarded with compliments for information to :-

1) The Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Director, J.O.T.I., Nagpur.
7) The Principal District & Sessions Judge, _____
   and The District Judge, _____ with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
10) The Chief Translator & Intr.
11) Deputy Chief Translator & Intr.
12) The Assistant Registrars
13) The Librarian.
14) All Section Officers
15) Protocol Officer cum Court Keeper
16) All Court Sheristedars
17) Assistant Copying Section
18) R.K.P.

Sd/-
Registrar
(Judicial)